

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:756
ANSWERED ON:25.02.2009
SETTLEMENT OF CLAIMS BY INSURANCE COMPANIES
Kaushal Shri Raghuvir Singh

Will the Minister of FINANCE be pleased to state:

- (a) the details of the process of settlement of claims by insurance companies;
- (b) whether various courts including consumer courts are also deciding the settlement of claims;
- (C) if so, the details thereof; and
- (d) the steps taken by the Government to bring transparency and efficiency in the settlement process?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

- (a) to (d): The Information is being collected and will be laid on the table of the House.